

**Central Administrative Tribunal
Principal Bench**

**OA No.2942/2017
MA No.3295/2017**

New Delhi, this the 8th day of September, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Surender Thakur, Aged 43 years,
S/o Shri Jokhan Thakur,
R/o RM-175, Sanjay Camp,
Chankypuri, New Delhi.
2. Ganesh Aagri, Aged 48 years,
S/o Shri Vijay Ram,
R/o RZG-315, Raj Nagar Part-II,
Palam, New Delhi.
3. Bipin Gautam, Aged 30 years,
S/o Babu Ram,
R/o H.No.334, Sector-9, R.K. Puram,
New Delhi.
4. Rajneesh, Aged 31 years,
S/o Shri Ram Ajor,
R/o 237 T. Huts,
Block-B, Sanjay Camp,
Railway Line, Chankypuri,
New Delhi.
5. Bechoo Ram, Aged 22 years,
S/o Shri Manta Prasad,
A-64, Mange Ram Park, Budh Vihar,
Delhi.
6. Manoj Kumar, Aged 40 years,
S/o Shri Dhoom Singh,
R/o A-465, Sanjay Camp,
Chankypuri, New Delhi.
7. Kuldeep, Aged 40 years,
S/o Shri Kamal,
R/o J-239, Shakur Pur Anandwas,
Delhi.

8. Sonu, Aged 41 years,
S/o Shri Ram Kumar,
R/o H.No.246, Shiddipur Loa,
Jhajjar Haryana.
9. Lalit Kumar, Aged 38 years,
S/o Shri Dori Lal,
R/o 4808, Gali Mitra Jatav Sabji Mandi,
Delhi.

...Applicants

(By Advocate : Shri U. Srivastava)

Versus

1. Union of India through the Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. The Director, Intelligence Bureau, GOI,
Ministry of Home Affairs, North Block,
New Delhi.
3. Intelligence Bureau Central Training School
Through its OIC, 35 Sardar Patel Marg,
New Delhi.
4. The Assistant Director (Warden) Training,
Intelligence Bureau MHA, GOI,
35 Sardar Patel Marg,
New Delhi.

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

Learned counsel for applicant seeks leave of this Tribunal to withdraw the OA with liberty to file a better one, in accordance with

law. Accordingly, the OA is dismissed as withdrawn with the aforesaid liberty.

MA No.3295/2017

In view of the aforesaid order passed in OA, the MA also stands dismissed.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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